

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

222. IA/1880/2020 APPEAL/14/2022 C.P. (IB)/3749(MB)2018

IN THE MATTER OF

Khanna Delta Steel Pvt Ltd

... Petitioner

Vs

Shiv Manufacturing Pipes Pvt Ltd

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 22.03.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the EPFO: Adv. Malini Rai (PH)

For the Respondent:

ORDER

Adjourned to **18.04.2024.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/